

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 1205/252/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Fine Art Projects Management Consultant Pvt Ltd

Vs

ROC, Mumbai

Section 252 of the Companies Act, 2013.

ORDER

25. **CP 1205/252(1)/2018**

The Petitioner Counsel present. List this matter 11.9.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)